

October, 1977 for the purpose of loading of export goods specified below:—

- (i) Fresh vegetables
- (ii) Fresh fruits
- (iii) Processed foods
- (iv) Poultry and poultry products
- (v) Meat and meat products including live animals
- (vi) Leather and leather products
- (vii) Handlooms
- (viii) Readymade garments
- (ix) Handicrafts
- (x) Chemicals
- (xi) Engineering products
- (xii) Glass and glassware

Nationalisation of Syndicate Bank

2351. SHRI S. NANJESHA GO-WDA: Will the Minister of FINANCE be pleased to state:

(a) when was Syndicate Bank nationalised; the amount of compensation paid and to whom it was paid;

(b) who are all the Chairmen of Syndicate Bank after nationalisation; and

(c) whether the present Chairman of the Bank, Shri K. K. Pai is related to Mr. T. A. Pai, former Union Minister of Industries?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) On 19th July, 1969, the undertaking of the Syndicate Bank Ltd. was transferred and vested in the 'corresponding new bank', namely, Syndicate Bank under sections 3 and 4 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. In terms of section 6 of the Act, an amount of Rs. 360 lakhs was paid as compensation to the 'Syndicate Bank Limited';

(b) (i) Shri T. A. Pai, former Custodian of the bank.

(ii) Shri K. K. Pai, present Chairman and Managing Director.

(c) Yes, Sir.

Direct Boeing Service to Bhubaneswar from Delhi

2352. SHRI SARAT KAR: SHRI GANANATH PRADHAN:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the reasons why a direct Boeing service is not operated to Bhubaneswar from Delhi in spite of its urgency;

(b) the time by which it will be introduced; and

(c) why the present second flight has been cancelled causing harassment to a lot of passengers including V.I.Ps and tourists?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). On account of very low traffic potential, a direct Boeing service from Delhi to Bhubaneswar is not economically viable. Indian Airlines do not have any plan to introduce such a service in the near future.

(c) Service IC-271/272 (Calcutta-Bhubaneswar-Calcutta) operating four times in a week had to be suspended because one more F-27 aircraft had to be withdrawn for major inspection.

Tourist Lodges and Hotels in Orissa

2353. SHRI JENA BAIRAGI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state the reasons why India Tourism Development Corporation is not taking serious interest in building more number of Tourist lodges and hotels to exploit the immense tourism potentiality of the Orissa State?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): Keeping in view the tourism potential of Orissa State, the India Tourism Development Corporation is already expanding its Travellers' Lodge at Bhubaneswar by putting up a new block of 24 rooms at an estimated cost of Rs. 40 lakhs. Subject to the availability of funds and satisfactory feasibility study the Corporation also plans to construct a hotel at Puri.

Retirement of Indian AIR Hostesses

2354. SHRI YADVENDRA DUTT: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air India practices discrimination in the matter of marriages of Indian air hostesses and European air hostesses working in Air India;

(b) whether Indian air-hostesses, if they marry, are retired immediately whereas the European air-hostesses are not retired and if so, why; and

(c) whether Indian air-hostesses are retired at the age of 30 while her flight purser, a male counterpart, retires at the age of 58 and if so, why?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). Under the Air-India Employees' Service Regulations, air hostesses retire from the service of Air-India on getting married, or on attaining the age of 35 years with extension of one year at a time, subject to medical fitness, upto the age of 40 years. However, Air-India has now to allow European hostesses to continue even after marriage due to the enactment of local Government laws in 1975 which do not permit the Corporation to either force such hostesses to retire from service or terminate their services.

(c) Yes. Sir. The work of air hostess is an arduous one since she takes the

main brunt of service to the passengers in the Cabin and is not comparable to any other vocation in any other industry. Besides, normally air hostesses get married before they reach the age of 30 years. All these factors are kept in view while fixing their retirement age.

Proposal to extend Dual Pricing Policy to Edible Oils and Pulses

2355. SHRI S. G. MURUGAIYAN: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government propose to extend the dual pricing policy to edible oils and pulses; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) No, Sir. At present, there is no such proposal under Government's consideration.

(b) Does not arise.

Steps taken to promote International Tourism in South India

2356. SHRI C. K. JAFFER SHARIEF: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether South India is getting less than its legitimate share of tourist traffic; and

(b) if so, what efforts Government have made or propose to make to promote International tourism in South India?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No, Sir.

(b) Does not arise, However, in order to diversify our tourist attractions and disperse international tou-